

(c) Exchange in Trivandrum and Kollam Districts are proposed to be connected to Trivandrum Digital TAX. The Exchanges already having STD facility in the above districts are also proposed to be transferred to the Digital TAX at Trivandrum.

Digital TAX will provide better connectivity and much improved service.

Pathanamthitta, Tiruvalla, Kumbanad, Ranni, Kozhencherry, Adoor & Pandalam in Pathanamthitta District which are having STD facility have been connected to the new Digital TAX commissioned at Kottayam.

#### **National Committee on Dam Safety**

1909 SHRI CHHITUBHAI GAMIT Will the Minister of WATER RESOURCES be pleased to state

(a) the composition and tenure of the National Committee on Dam Safety

(b) the number of meetings held by the Committee so far and the recommendations made in respect of dams, river valley projects and assistance to States for dams during the last two years; and

(c) the details of the recommendations accepted, implemented or proposed to be implemented by the Union Government State-wise?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARI SHUKLA) (a) The National Committee on Dam Safety was constituted on October 1, 1967. The Committee as per latest composition comprises of the Chairman, Central Water Commission (CWC) as Chairman, Member (Design & Research), CWC as Vice Chairman and representatives from Geological Survey of India, Indian Meteorological Department, Bhakra Beas Management Board, Indian Association of Hydrologists, Indian

Society of Engineering Geology, and State Governments of Gujarat, Bihar, Uttar Pradesh, Andhra Pradesh, Maharashtra, Kerala, Tamil Nadu, Madhya Pradesh, Karnataka, Orissa, West Bengal and Rajasthan as members. The Chief Engineer, Dam Safety Organisation, CWC is the Member Secretary of the Committee. The Committee has no fixed tenure and is required to meet twice a year.

(b) and (c) The Committee has held 8 meetings. During the last two years, it has advised the States on mode of conducting inspection of dams, operation and maintenance of dams, Compilation of data books, completion reports, structural and hydrological review of existing dams, instrumentation and seismic status of large dams and undertaking emergency actions.

#### **Digital Switching Systems for Punjab and Haryana**

1910 SHRI N. SUNDARARAJ Will the Minister of COMMUNICATIONS be pleased to state

(a) whether Project Approval Board has approved a joint venture with a leading telecommunications company from Japan, Fujitsu for the manufacture of Electronic Digital Switches System for Punjab,

(b) if so, the details thereof;

(c) whether it is a fact that the project was originally approved as a joint venture between the Punjab Electronic Development Corporation and Fujitsu but subsequently one more partner was inducted making it a three-way joint venture?

(d) if so, the details thereof;

(e) whether a similar project in Haryana is being set up and

(f) if so, the details thereof and whether there is a proposal to put the Punjab Project at par with the competitive project in Haryana?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P V RANGAYYA NAIDU) (a) Under the New Industrial Policy announced by the Government of India in July, 91 approval of project Approval Board is not required for this project. However Reserve Bank of India has issued the necessary approval for the joint venture between M/s Fujitsu of Japan & M/s Punjab State Electronic Development & Production Corporation Ltd.

(b) The details of the proposed project are

(1) Location SAS Nagar, Mohali Punjab (near Chandigarh)

(2) Annual production capacity 5 lakh lines

(3) Foreign equity 51%

(4) Lumpsum technology fee Rs 1 crore

(c) No, Sir

(d) Does not arise in view of 'C' above

(e) A proposal for setting up of a similar project in Haryana has been received

(f) Details of the project.

— Location Udyog Vihar Gurgaon, Haryana

— Annual production capacity 5 lakhs lines

— Foreign equity 51%

— Lumpsum payment - Rs. 1 crore

All new Switching projects will be as per the Government guidelines

[Translation]

### **Diversion of Delhi-Raipur via Nagpur Flight**

1911. SHRI SHIV SHARAN VERMA Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state

(a) whether Boeing IC-469 flight operating between Delhi and Raipur via Nagpur is straightway diverted to Delhi from Raipur,

(b) if so, the reasons therefor,

(c) whether the diversion of the flight is in violation of the specified norms, and

(d) if so, the remedial measures the Government propose to take in this regard?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA) (a) and (b) Yes, Sir. This is due to non availability of enough traffic between Raipur and Nagpur.

(c) No, Sir

(d) Does not arise

[English]

### **Unused Land of Farakka, Barrage Project**

1912 SHRI ZAINAL ABEDIN Will the Minister of WATER RESOURCES be pleased to state

(a) the area of vacant/unused land of the Farakka Barrage Project,